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1	D-ARBA/54764/2026	MS GRIHASTI UDYOG PVT LTD	SRINIBASH MOHAPATRA	/ /	AOR20260000733C202600004
		VS	VS	()	
		MS DIPTI ASSOCIATE		//	
2	D-BLAPL/35027/2026	MANIA DALEI @ MANAS DALEI	SAPAN KUMAR LENKA	KHANDAPARA /314 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
3	D-BLAPL/35035/2026	UJMA SABIR SHEIKH @ UJMA SHABBIR SHEIKH	JUGALA KISHORE PANDA	SONEPUR /114 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
4	D-BLAPL/35036/2026	DUSMANTA KUMAR MUDULI @ DUSMANTA MUDULI	SATYASHREE MOHANTY	MANCHESWAR P.S. /423 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
5	D-BLAPL/35038/2026	SAIF ALI KHAN	DEBASHIS ROUTRAY	DARINGBADI /152 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
6	D-BLAPL/35044/2026	UPENDRA KUMAR PRADHAN	SOUBHAGYA KUMAR DASH	/ /	AOR20220001631C202600347
		VS	VS	()	
		STATE OF ODISHA		//	
7	D-BLAPL/35048/2026	SIPU KUMAR	ARIJEET MISHRA	BARBIL /29 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
8	D-BLAPL/35049/2026	NANUA @ RAMA CHANDRA DAS	ARIJEET MISHRA	AUL /422 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
9	D-BLAPL/35051/2026	SHIBA NAIK	SURESH KUMAR JENA	BHANJPUR /266 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
10	D-BLAPL/35052/2026	GEDU @ SUBHAM GAUDA	JANMEJAYA KATIKIA	GOPALPUR /213 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
11	D-BLAPL/35057/2026	SUJIT ROUT	SEKH ZAKIR HUSSAIN	BHUBAN /501 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	

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12	D-BLAPL/35061/2026	RAMAKANTA NAIK	SRINIVAS MOHANTY	TARBHA /178 /2025	AOR20240000732C202600084
		VS	VS	()	
		STATE OF ODISHA		//	
13	D-BLAPL/35064/2026	KAILASH CHANDRA DAS	AMIYA KUMAR TARAI	TIKABALI /72 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
14	D-BLAPL/35069/2026	RANJAN KUMAR NAYAK	M.B.SMRUTIRANJAN	/ /	AOD20220004450C202600026
		VS	VS	()	
		STATE OF ODISHA		//	
15	D-BLAPL/35075/2026	LADEN @ SK. SAMSUDDIN @ SASUDDIN	RAMESH CHANDRA MAHARANA	TIHIDI /197 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
16	D-BLAPL/35076/2026	SK. KAUSARV @ VANDARI @ SK. KAOSAR	RAMESH CHANDRA MAHARANA	TIHIDI /197 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
17	D-BLAPL/35077/2026	SK. PARWAN @ PAKO	RAMESH CHANDRA MAHARANA	TIHIDI /197 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
18	D-BLAPL/35078/2026	SURESH SINGH	BIJAYA KUMAR RAGADA	BANHARPALI /107 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
19	D-BLAPL/35087/2026	SIBANANDA BISWAL @SUNIA	RAMESH CHANDRA ROUT	RAJNAGAR /229 /2026	AOR20260000560C202600011
		VS	VS	()	
		STATE OF ODISHA		//	
20	D-BLAPL/35088/2026	SURESH KHILAR	SIDHANT DWIBEDI	/ /	AOR20220001213C202600053
		VS	VS	()	
		STATE OF ODISHA		//	
21	D-BLAPL/35091/2026	BENUDHAR @ BENUDHER SAHOO	PITAMBAR JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
22	D-BLAPL/35092/2026	KESHAB CHANDRA BEHERA	SOMANATH MITRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
23	D-BLAPL/35093/2026	SOUBHAGYA RANJAN DAS	SUJIT KUMAR ACHARYA	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/35102/2026	BAHAN DIGAL	SURYAKANTA DWIBEDI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/35109/2026	RAMESH MEHER	SURYAKANTA DWIBEDI	PAHALA /462 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/35114/2026	TIMURU HANTAL @ DURLAV HANTAL	SANGRAM KESHARI ROUT	PADWA /79 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/35115/2026	PRASANTA PRADHAN	SUBODH KUMAR MOHANTY	BANIGOCHA /130 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/35119/2026	AJIT KUMAR NAYAK @ AJIT NAIK	RAKESH BEHERA	KAMAKHYANAGAR /616 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/35121/2026	MANISH SUHULA	SUNIL KUMAR PANDA	KULABIRA /191 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/35123/2026	RITIK ROSHAN RANA	AMULYA RATNA PANDA	PHIRINGIA /218 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/35124/2026	NIRUTA KANHAR	AMULYA RATNA PANDA	GOCHHAPADA /164 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/35125/2026	MANOJ SAHU	AMULYA RATNA PANDA	PHIRINGIA /218 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/35126/2026	MANOJ GANDA	SURESH KUMAR SAMAL	JEYPORE TOWN /206 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/35134/2026	BHAGABAT MAHATO	BHARAT BHUSAN ROUTRAY	BISRA /223 /2026	
		VS	VS	()	

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		STATE OF ODISHA		//	
35	D-BLAPL/35140/2026	LIPUN LUHA	RASHMI KANTA ACHARYA	BIRMAHARAJPUR /173 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
36	D-BLAPL/35141/2026	NIRANJAN SAMANTARAY @ LITI	SK. ZAFARULLA	PURI SADAR /407 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
37	D-BLAPL/35143/2026	JAYADEV MAJHI	BYOMOKESH SAHOO	SASON /250 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
38	D-BLAPL/35146/2026	SUSIL NAYAK	DEBASNAN DAS	DHAMARA PS /87 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
39	D-BLAPL/35150/2026	DAMBARUDHAR MACHHA @ JOGESH @ DAMBRUDHAR MACHHA	MANGU CHARAN	MALKANGIRI /434 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
40	D-BLAPL/35151/2026	JIBAN PRADHAN	DHIRENDRA KUMAR MOHAPATRA	DHARUADIHI /4 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
41	D-BLAPL/35163/2026	NIRANJAN BARAL	LAXMINARAYAN RAYATSINGH	DELANGA /121 /2026	AOD20240000645C202600045
		VS	VS	()	
		STATE OF ODISHA		//	
42	D-BLAPL/35164/2026	MANAS SAHU	RABINDRANATH BARIK	/ /	AOR20220004220C202600025
		VS	VS	()	
		STATE OF ODISHA		//	
43	D-BLAPL/35166/2026	ASHISH KUMAR BARIK	RAKESH KUMAR DAS	SPL.TASK FORCE /22 /2024	AOR20220001298C202600075
		VS	VS	()	
		STATE OF ODISHA		//	
44	D-BLAPL/35167/2026	SUBASH SIKDAR	RAKESH KUMAR DAS	SPL.TASK FORCE /22 /2024	AOR20220001298C202600076
		VS	VS	()	
		STATE OF ODISHA		//	
45	D-CMAPL/54672/2026	SAMIR KUMAR DHAL	ADV.	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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46	D-CMP/54543/2026	SUDHANSU SEKHAR PRAHARAJ	JAGANNATH BHUYAN	/ /	
		VS	VS	()	
		SRIRAM PATI		//	
47	D-CMP/54559/2026	DHARANI MOHAPATRA	ABHISEK KEJARIWAL	/ /	
		VS	VS	()	
		URMILA PANDA		//	
48	D-CMP/54611/2026	BIRAJ PRASAD JENA	SANDEEP RATH	/ /	
		VS	VS	()	
		KANAKALATA JENA		//	
49	D-CMP/54614/2026	RADHASYAM MAHARANA	PRAVAT RANJAN SUTAR	/ /	
		VS	VS	()	
		TULA MOHARANA		//	
50	D-CMP/54622/2026	PARBATI SATPATHY	SATYA RANJAN MOHAPATRA	/ /	
		VS	VS	()	
		DILLIP KUMAR NANDA		//	
51	D-CMP/54630/2026	SK. SARAPUDDIN	SWARUP KUMAR PATNAIK	/ /	AOR20220003583C202600006
		VS	VS	()	
		NAZMA BIBI		//	
52	D-CMP/54643/2026	BIKASH CHANDRA MOHAPATRA	LINGARAJ SARANGI	/ /	
		VS	VS	()	
		UPENDRANATH SAMANTSINGHAR		//	
53	D-CMP/54683/2026	BARSHABALA SENAPATI@MOHANTY	BICHITRA NARAYANA SATAPATHY	/ /	
		VS	VS	()	
		BANDANA SENAPATI		//	
54	D-CMP/54723/2026	BHABANI SHANKAR OJHA	SUSMITA MOHANTY	/ /	AOD20250001071C202600072
		VS	VS	()	
		DORMA INDIA PVT LTD		//	
55	D-CMP/54759/2026	SUKANYA PRIYADARSANEE SAHU	JAGANNATH BHUYAN	/ /	
		VS	VS	()	
		MAMITA PANIGRAHI		//	
56	D-CMP/54782/2026	INSTITUTE OF PHARMACEUTICAL SCIENCE AND TECHNOLOGY	SOMYA SUMAN BHUYAN	/ /	
		VS	VS	()	
		NITUPAMA BISWAL		//	
57	D-CMP/54783/2026	MAA CHARCHIKA COLD STORAGE PVT., LTD., KATAKA	SOUMYA JYOTI BISWAL	/ /	

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		VS	VS	()	
		KISHORE CHANDRA ROUT		//	
58	D-CONTC/54545/2026	ASHOK KUMAR DASH	ADV.	/ /	
		VS	VS	()	
		PRADEEPTA KUMAR PANIGRAHI, CHIEF MANAGER, AUTHORIZED OFFICER, BHUBANESWAR		//	
59	D-CONTC/54550/2026	RAMESH CHANDRA ROUT	ADV.	/ /	
		VS	VS	()	
		SUBHA SARMA, I.A.S		//	
60	D-CONTC/54553/2026	BHASKAR CHANDRA MISHRA	ADV.	/ /	
		VS	VS	()	
		SUBHA SARMA, IAS		//	
61	D-CONTC/54555/2026	BHARAT CHANDRA BEHERA	ADV.	/ /	
		VS	VS	()	
		SUBHA SARMA, I.A.S		//	
62	D-CONTC/54556/2026	CHITTARANJAN SENAPATI	ADV.	/ /	
		VS	VS	()	
		N.B.S. RAJPUT, I.A.S		//	
63	D-CONTC/54557/2026	B.LILLESWAR RAO	ADV.	/ /	
		VS	VS	()	
		SHUBHA SARMA, IAS		//	
64	D-CONTC/54568/2026	KASTURI NAIK	RAJENDRA KRUSHNA BOSE	/ /	
		VS	VS	()	
		SHUBHA SARMA, IAS		//	
65	D-CONTC/54578/2026	K.MADHUSUDAN RAO	ADV.	/ /	
		VS	VS	()	
		AKSHYA SUNIL AGARWAL, IAS		//	
66	D-CONTC/54586/2026	PARBATI SAHOO	ADV.	/ /	
		VS	VS	()	
		DATTATRAYA BHAUSAHEB SHINDE, IAS, COLLECTOR CUTTACK		//	
67	D-CONTC/54588/2026	DR.DURGA SHANKAR DASH	ADV.	/ /	
		VS	VS	()	
		VISHAL SINGH, I.A.S		//	
68	D-CONTC/54598/2026	RANJU SAHOO	ADV.	/ /	
		VS	VS	()	

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		DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR CUTTACK		//	
69	D-CONTC/54604/2026	MANAGING COMMITTEE OF KARTIKA CHANDRA U.A.(M.E)SCHOOL, PURI	ADV	/ /	
		VS	VS	()	
		GOPI BALLAV BHUYAN, DIRECTOR, ELEMEMANTARY EDUCATION, ODISHA		//	
70	D-CONTC/54615/2026	LAXMAN BHOI	BIJAY KUMAR MOHANTY	/ /	
		VS	VS	()	
		RANJAN KUMAR PRADHAN, I.I.C. GOVINDPUR P.S., CUTTACK		//	
71	D-CONTC/54624/2026	SANGHAMITRA DAS	ADV	/ /	AOR20220001394C202600014
		VS	VS	()	
		ATUL PRAKASH , ACCOUNTANT GENERAL,ODISHA		//	
72	D-CONTC/54625/2026	TANKADHAR BAGARTY	ADV	/ /	AOD20220001927C202600214
		VS	VS	()	
		BHASKAR JYOTI SARMA, SECRETARY FOREST AND ENVIRONMENT DEPTT.		//	
73	D-CONTC/54642/2026	SHAILABALA NAIK	ADV.	/ /	
		VS	VS	()	
		DR.N.THIRUMALA NAIK, IAS		//	
74	D-CONTC/54648/2026	ASWINI KUMAR DASH	ADV.	/ /	
		VS	VS	()	
		SURESH KUMAR BASISTHA, IAS		//	
75	D-CONTC/54652/2026	PREMA LATA DAS	ADV.	/ /	
		VS	VS	()	
		SUBHA SHARMA, IAS		//	
76	D-CONTC/54654/2026	BIPIN BHUE	ADV.	/ /	
		VS	VS	()	
		DR.ASHOK KUMAR DASH, C.D.M.O., BARGARH		//	
77	D-CONTC/54655/2026	RAMESH CHANDRA NAYAK	BHABA RANJAN KAR	/ /	
		VS	VS	()	
		JAYANTA JAYASINGH, ADDL.TAHASILDAR, BHUBANESWAR		//	
78	D-CONTC/54656/2026	RATNAMANI DEI	BHABA RANJAN KAR	/ /	
		VS	VS	()	
		JAYANTA JAYASINGH, ADDL. TAHASILDAR, BHUBANESWAR		//	
79	D-CONTC/54658/2026	MONALISA MISHRA	ADV.	/ /	
		VS	VS	()	
		GUHA POONAM TAPAS KUMAR, IAS		//	

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80	D-CONTC/54673/2026	M/S.SHAKTI NURSERY, KATAK	ADV.	/ /	
		VS	VS	()	
		SIDDHARTH SHANKAR SWAIN, IAS		//	
81	D-CONTC/54694/2026	KIRTISOVA BEHERA	ADV.	/ /	
		VS	VS	()	
		GUHA POONAM TAPAS KUMAR, IAS		//	
82	D-CONTC/54699/2026	SANTOSH KUMAR PRADHAN	RANJAN KUMAR ROUT	/ /	AOR20260000273C202600063
		VS	VS	()	
		KARNA MALLIK ,THE TAHASILDAR DEOGARH		//	
83	D-CONTC/54704/2026	KAJAL KIRAN SAHOO	Sameer Kumar Das	/ /	AOD20240000338C202600261
		VS	VS	()	
		ASWATHY S		//	
84	D-CONTC/54743/2026	NIRAKAR JENA	ADV.	/ /	
		VS	VS	()	
		ABHIMANYU SETHI, B.E.O., JAJPUR		//	
85	D-CONTC/54745/2026	BHASKAR TRIPATHY	ADV.	/ /	
		VS	VS	()	
		SHUBHA SARMA, IAS		//	
86	D-CONTC/54747/2026	BASANTILATA BEHERA	ADV.	/ /	
		VS	VS	()	
		BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION,ODISHA		//	
87	D-CONTC/54748/2026	RABINDRA KUMAR BEHERA	ADV.	/ /	
		VS	VS	()	
		BIJAY LAXMI NAYAK, OAS, TAHASILDAR, REAMAL, DEOGARH		//	
88	D-CONTC/54754/2026	ALOK MOHANTY	ADV.	/ /	
		VS	VS	()	
		BHASKAR JYOTI SARMA, IAS		//	
89	D-CONTC/54757/2026	DAMODAR PANDA	ADV.	/ /	
		VS	VS	()	
		SUBHA SARMA, IAS		//	
90	D-CRLA/35176/2026	MURALIDHAR BEHERA@ MURALI	PRAVASH CHANDRA JENA	FATEGARH /325 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
91	D-CRLLP/35096/2026	BIJAY KUMAR RAUL	SURENDRA KUMAR ROUT	KEONJHAR TOWN /364 /2022	

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		VS	VS	()	
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92	D-CRLLP/35158/2026	SADI KAUMARI REDDY @ S KUMARI REDDY	SIDHARTH PARIDA	DIGAPAHANDI /224 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/35018/2026	RUSI @ RUSIKESH SAHU	RAMESH CHANDRA PRADHAN	BERHAMPUR SADAR /285 /2022	AOR20220003489C202600016
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/35019/2026	RAJENDRA KUMAR PATRA	ARUN KUMAR BEHERA	BALASORE TOWN /22 /2021	AOR20220003422C202600139
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/35021/2026	SANJAYA KUMAR SWAIN	LALITA NARAYAN PATTNAIK	JATNI P.S. /181 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/35028/2026	SMRUTI RANJAN MOHAPATRA @ CHANDAN	SAROJ KUMAR DASH	KHARABEL NAGAR P.S. /1 /2010	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/35053/2026	SAMBIT KUMAR SAHOO	ANWESHA MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/35055/2026	SANTOSH KUMAR ROUT	AMITAV TRIPATHY	ODAGAON /154 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/35062/2026	PAKI@SK. ABDUL RAFIT@SK. RAFID	SUBASH CHANDRA PRADHAN	LAXMISAGAR P.S. /34 /1996	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/35071/2026	CENTRAL BUREAU OF INVESTIGATION	SARTHAK NAYAK, SPL.P.P. CUM RETAINER COUNCIL (C.B.I)	/0	
		VS	VS	()	
		SISIR KUMAR DAS		//	
101	D-CRLMC/35072/2026	DURJAN HATI	DEBABRATA DASH	GOLAMUNDA /79 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/35080/2026	ALOK BEHERA	RABI NARAYAN MOHANTY	ANGUL TOWN /1182 /2025	
		VS	VS	()	

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		STATE OF ODISHA		//	
103	D-CRLMC/35081/2026	RAMA CHANDRA BEHERA	LALITENDU MISHRA	BARAMBA /226 /2026	AOR20220001610C202600092
		VS	VS	()	
		STATE OF ODISHA		//	
104	D-CRLMC/35082/2026	BINAYA KUMAR PANDA	PUJARANI MUDULI	/ /	AOR20260000160C202600045
		VS	VS	()	
		STATE OF ODISHA		//	
105	D-CRLMC/35083/2026	BINAYA KUMAR PANDA	PUJARANI MUDULI	/ /	AOR20260000160C202600046
		VS	VS	()	
		STATE OF ODISHA		//	
106	D-CRLMC/35089/2026	RAJA NAIK	BIJAYA KUMAR BEHERA	BENTKAR (42 MOUZA) UPD CUTTACK /188 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
107	D-CRLMC/35104/2026	MOHD. SAQUIB, STUDENT EXECUTIVE, RUS EDUCATIONAL PVT. LTD.	[illegible]	SAHID NAGAR P.S. /377 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
108	D-CRLMC/35116/2026	SUNIL BHOI	SUVASHISH PATTANAIK	BALIPATNA /17 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
109	D-CRLMC/35118/2026	RAMA CHANDRA MISHRA	DEVASHIS PANDA	BHUBANESWAR VIGILANCE /15 /2024	
		VS	VS	()	
		THE DIRECTORATE OF ENFORCEMENT. GOVT. OF INDIA		//	
110	D-CRLMC/35130/2026	SMRUTI PRAVA MOHAKUD @ SMRUTI PRABHA MAHAKUD @ MAMATA	SUNKALAN @ MAMATA	PAPADAHANDI /81 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
111	D-CRLMC/35132/2026	MIHIR NAYAK	SURYA NARAYAN MISHRA	NIALI /60 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
112	D-CRLMC/35139/2026	AJAYA DIGAL	KARTIK CHANDRA TRIPATHY	PHIRINGIA /105 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
113	D-CRLMC/35144/2026	DEBANANDA SAHOO	DEBASNAN DAS	PURIGHAT /148 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

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114	D-CRLMC/35148/2026	HEMANTA KUMAR ROUT	SUKANTA KUMAR NAYAK	/ /0	
		VS	VS	()	
		ABHIPSA NAYAK		//	
115	D-CRLMC/35153/2026	M/S. RIGHTSTART BUSINESS PVT. LTD.	DIPTI RANJAN MOHAPATRA	EOW,BHUBANESWAR /13 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
116	D-CRLMC/35165/2026	GOLU KHAN SAHANAWAZ @ SAHANAWAJ ALAM	DIPANKAR ACHARYA	LEPHRIPADA /61 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
117	D-CRLMC/35172/2026	SUVENDU KUMAR JENA	SIDHARTH SANKAR MOHAPATRA	JEYPORE VIGILANCE /11 /2022	AOD20240000350C202600002
		VS	VS	()	
		STATE OF ODISHA		//	
118	D-CRLMC/35173/2026	SOUMYA RANJAN JENA @ BAKA JENA	HARIPAD MOHANTY	CHANDRASEKHARPUR /487 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
119	D-CRLMP/35025/2026	ABALI BEWA	SRINIBASH SATAPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
120	D-CRLMP/35031/2026	HAREKRUSHNA SAHU	SURENDRA PRASAD BARIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
121	D-CRLMP/35039/2026	PADMANAV BHUTIA	PRIYA RANJAN MISHRA	/ /0	
		VS	VS	()	
		ASHOK KUMAR NAYAK		//	
122	D-CRLMP/35097/2026	MD. RUKSAR	PRANAYA KUMAR MAHARAJ	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
123	D-CRLMP/35105/2026	KALIYA DALANA PUJA COMMITTEE, PITHAPUR, CUTTACK	GYANENDRA CHANDRA SWAIN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
124	D-CRLMP/35108/2026	KALIYA DALANA PUJA COMMITTEE, PITHAPUR, CUTTACK	GYANENDRA CHANDRA SWAIN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
125	D-CRLMP/35112/2026	KALIYA DALANA PUJA COMMITTEE, PITHAPUR, CUTTACK	GYANENDRA CHANDRA SWAIN	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMP/35122/2026	AKASH PATEL	SUNIL KUMAR PANDA	/ /0	
		VS	VS	()	
		THE INSPECTOR IN CHARGE, BADMAL POLICE STATION, JHARSUGUDA		//	
127	D-CRLMP/35136/2026	BISWAJIT DAS	PRAFULLA CHANDRA DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMP/35157/2026	ANUPAMA BARIK	MANAS KUMAR CHAND	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMP/35171/2026	LISA SAHOO	MANAS KUMAR CHAND	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMP/35175/2026	MANOSMITA BARAL	ATMAJIT MANMITH DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMP/35177/2026	RAJ KUMAR MISHRA	PRAVASH CHANDRA JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLREV/35084/2026	SAJIT KARKARIA	PANCHANAN PANIGRAHI	CHANDILI /70 /2019	AOD20250000009C202600135
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-EXP/54580/2026	CHITTARANJAN SAHOO	SIBA PRASAD PATI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-EXP/54583/2026	P. PRADIP KUMAR PATRO	SIBAPRASAD PATI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-EXP/54774/2026	RINARANI SAHOO	SHASHI BHUSAN JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-EXP/54780/2026	BHAGYADHAR SAHU	ADV.	/ /	
		VS	VS	()	

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		DR. ARABINDA KUMAR PADHEE, I.A.S, SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, BBSR		/	
137	D-FAO/54595/2026	GENERAL MANAGER, KANIHA AREA, MAHANADI COALFIELDS LTD., TALCHER, ANGUL	[illegible]	/ /	
		VS	VS	()	
		KHEREDI BEHERA		//	
138	D-FAO/54628/2026	NIRANJAN SINGH	SIDHANT DWIBEDI	/ /	AOR20220001213C202600051
		VS	VS	()	
		M/S. NEW INDIA ASSURANCE CO LTD., JAGATSINGHPUR		//	
139	D-FAO/54670/2026	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, SAKUMARSWAIN	[illegible]	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
140	D-FAO/54727/2026	PRINCIPAL SECRETARY OF SCHOOL AND MASS EDUCATION DEPT.	[illegible]	/ /	LOD20240000194C202600425
		VS	VS	()	
		SATYABRATA SAHU		//	
141	D-JCRLRV/35174/2026	SRINU KALAKA	ADV.	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
142	D-LAA/54763/2026	EAST COAST RAILWAY, CHANDRASEKHARPUR, BHUBANESWAR	[illegible]	/	
		VS	VS	()	
		CHAITANYA BEHERA		//	
143	D-MACA/54653/2026	REGIONAL MANAGER, ORIENTAL INSURANCE CO.LTD, BBSR	[illegible]	/ /	
		VS	VS	()	
		PAGAL BEHERA		//	
144	D-RPFAM/54730/2026	PRATIKSHYA PRAYASA SAHOO	MITALEE JESTHI	/ /	
		VS	VS	()	
		NIRMAL CHANDRA SAHOO		//	
145	D-RSA/54626/2026	AJAY KUMAR MOHANTY	RAJESH RANJAN SAHOO	/ /	AOD20240000012C202600356
		VS	VS	()	
		SANDHYARANI MOHANTY		//	
146	D-RSA/54627/2026	NIRUPAMA TRIPATHY	SUSHANT KUMAR PRADHAN 3	/ /	AOR20220001225C202600020
		VS	VS	()	
		INDUMATI MISHRA		//	
147	D-RSA/54633/2026	TULASI CHOUDHURY	SAMBHU CH. NATH SHARMA	/ /	
		VS	VS	()	
		KOUSALAYA PATEL		//	

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148	D-RSA/54662/2026	DHARANIDHAR BEHERA	TAPAN KUMAR MAHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
149	D-RSA/54777/2026	SAUDAMINI RATH	LALIT KUMAR MAHARANA	/ /	
		VS	VS	()	
		NRUSINGHA SARAN RATH		//	
150	D-RVWPET/54769/2026	SUJATA KUMARI SAHU	LALIT KUMAR MAHARANA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
151	D-STREV/54702/2026	M/S. IMS INDUSTRIES, CUTTACK	KAJAL SAHOO	/ /	AOR20220001613C202600115
		VS	VS	()	
		STATE OF ODISHA		//	
152	D-TRP(C)/54565/2026	RESHMA JANA	UMAKANTA BARIK	/ /	
		VS	VS	()	
		ASHISH JOSHI		//	
153	D-TRP(C)/54689/2026	HAPI MALLIK	AMULYA RATNA PANDA	/ /	
		VS	VS	()	
		ASHIS KUMAR DAS		//	
154	D-WA/54544/2026	KALANDI DAS	SANJIB MOHANTY	/ /	AOR20220001611C202600258
		VS	VS	()	
		REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR		//	
155	D-WA/54560/2026	CHAIRMAN CUM M.D., ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION	SHRUTI RANJAN DAS	/ /	
		VS	VS	()	
		SANTOSH KUMAR MOHANTY		//	
156	D-WA/54632/2026	PRINCIPAL SECRETARY OF HEALTH AND FAMILY WELFARE DEPT	ADVOCATE	/ /	LOD20240000200C202600396
		VS	VS	()	
		DHANANJAYA BEHERA		//	
157	D-WA/54634/2026	PRINCIPAL SECRETARY OF HOME DEPT	ADVOCATE GENERAL	/ /	LOD20240000194C202600424
		VS	VS	()	
		PRASANTA KUMAR BARIK		//	
158	D-WA/54635/2026	EIC CUM SECRETARY OF WORKS DEPT	GOVT OF ODISHA	/ /	LOD20240000172C202600393
		VS	VS	()	
		BIDYADHAR PRADHAN		//	
159	D-WA/54636/2026	COMMISSIONER CUM SECRETARY OF HEALTH AND FAMILY WELFARE DEPT	ADVOCATE	/ /	LOD20240000200C202600397

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		VS	VS	()	
		DR SUSHREE SANGEETA KAR		//	
160	D-WA/54637/2026	COMMISSIONER CUM SECRETRAY OF H AND FW DEPT	GOVT OF ODISHA	/ /	LOD20240000172C202600394
		VS	VS	()	
		BANKABIHARI MOHANTY		//	
161	D-WA/54690/2026	BENUDHAR SHA	BINOD KUMAR HATI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-WA/54712/2026	RATNAMANI MAHARANA	SUDHANSU SEKHAR JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-WA/54761/2026	PRINCIPAL SECRETARY OF FOREST ENVIRONMENT AND CLIMATE CHANGE DEPT	ADVOCATE GENERAL	/ /	LOD20240000194C202600426
		VS	VS	()	
		AJAY KUMAR PATRA		//	
164	D-WA/54762/2026	PRINCIPAL SECRETARY OF FINANCE DEPT	GOVT OF ODISHA	/ /	LOD20240000172C202600395
		VS	VS	()	
		DEWADUTTA DHAL		//	
165	D-WA/54781/2026	GOVERNING BODY, SVM AUTONOMOUS COLLEGE, JAGATSINGHPUR	MR A T SAHOO	/ /	
		VS	VS	()	
		PRADIPTA KUMAR JENA		//	
166	D-WP(C)/54538/2026	RABINDRA KUMAR JENA	SARADA PRASAD DASH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-WP(C)/54539/2026	BASANTI KHADIA	ANUPAM RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-WP(C)/54540/2026	BIJAYA KUMAR BHOI	ANUPAM RATH	/ /	
	WP(C)/38165/2026	VS	VS	()	
		STATE OF ODISHA		//	
169	D-WP(C)/54541/2026	BASUDEV SAHU	BIJAYA KUMAR BEHERA 1	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-WP(C)/54542/2026	BASANTI KHADIA	ANUPAM RATH	/ /	
	WP(C)/38169/2026	VS	VS	()	

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		STATE OF ODISHA		//	
171	D-WP(C)/54546/2026	DR. RUDRASHISH PANDA	DURGESH NARAYAN RATH	/ /	AOR20220001583C202600377
		VS	VS	()	
		STATE OF ODISHA		//	
172	D-WP(C)/54547/2026	PRIYARANJAN SATAPATHY	RAJIB RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
173	D-WP(C)/54548/2026	DILLIP KUMAR NAIK	BHAKTA RANJAN BARIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
174	D-WP(C)/54549/2026	UNITED SAMITI ACTION, KENDRAPARA	ASHOK KUMAR MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
175	D-WP(C)/54551/2026	BHARATA CHANDRA PRADHAN	SUVASHISH PATTANAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
176	D-WP(C)/54552/2026	SURESH ADHIKARI	CHITTA RANJAN MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
177	D-WP(C)/54554/2026	SURABALA BHANJA	TUSHAR KANTA NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
178	D-WP(C)/54558/2026	PRAMOD KUMAR BEHERA	BHAWANI SANKAR PANIGRAHI	/ /	
		VS	VS	()	
		BHARATI BEHERA		//	
179	D-WP(C)/54561/2026	JAJNYASENI NAIK	PRAJIT KUMAR PRADHAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
180	D-WP(C)/54562/2026	MANORAMA KHILAR	SURENDRA PRASAD BARIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
181	D-WP(C)/54563/2026	MANJULATA BEHURA	ASHOK KUMAR SAHOO	/ /	AOD20240000557C202600136
		VS	VS	()	
		STATE OF ODISHA		//	

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182	D-WP(C)/54564/2026	LACHAMAN NAYAK	NIRANJAN PANDA	/ /	AOD20250000124C202600026
		VS	VS	()	
		STATE OF ODISHA		//	
183	D-WP(C)/54566/2026	PABITRA KUMAR SWAIN	MAHENDRA KUMAR SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
184	D-WP(C)/54567/2026	SRUSTIDHAR SENAPATI	MAHENDRA KUMAR SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
185	D-WP(C)/54569/2026	KRUSHNA CHANDRA SAHOO	MAHENDRA KUMAR SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
186	D-WP(C)/54570/2026	PUSPALATA DASH	DEEPAK KUMAR PANI	/ /	AOR20220001490C202600026
		VS	VS	()	
		STATE OF ODISHA		//	
187	D-WP(C)/54571/2026	SOUMYA RANJAN MOHANTY	ALOK KUMAR PANDA	/ /	AOD20240000536C202600051
		VS	VS	()	
		STATE OF ODISHA		//	
188	D-WP(C)/54572/2026	PRABHASINI MISHRA	DEEPAK KUMAR PANI	/ /	AOR20220001490C202600027
		VS	VS	()	
		STATE OF ODISHA		//	
189	D-WP(C)/54573/2026	USHA DEVI	BIRAJA PRASANNA DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
190	D-WP(C)/54574/2026	SUBRAT BEHERA	JYOTIRMAYA SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
191	D-WP(C)/54575/2026	M/S.IREL(INDIA) LIMITED., MUMBAI	IPSIT AUROBINDO ACHARYA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
192	D-WP(C)/54576/2026	PUNI DEI	DEEPAK KUMAR PANI	/ /	AOR20220001490C202600028
		VS	VS	()	
		STATE OF ODISHA		//	
193	D-WP(C)/54577/2026	SARADHAMANI MUDULI	DEEPAK KUMAR PANI	/ /	AOR20220001490C202600029

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/54579/2026	BISWA RANJAN PRADHAN	AMITAV TRIPATHY	/ /	
		VS	VS	()	
		TATA POWER CENTRAL ODISHA DISTRIBUTION LTD., BHUBANESWAR		//	
195	D-WP(C)/54581/2026	FIROJ PADAL	DEBRAT SETHY	/ /	AOR20220001213C202600049
		VS	VS	()	
		SUPERINTENDENT, CENTRAL GST AND CENTRAL EXCISE KORAPUT RANGE, KORAPUT		//	
196	D-WP(C)/54582/2026	DIPTIRANJAN MOHANTY	SIDHANT DWIBEDI	/ /	AOR20220001213C202600052
	WP(C)/38186/2026	VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/54584/2026	MANAGING COMMITTEE OF BODASA BALUNKESWAR [illegible]	[illegible]	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/54585/2026	RASHMI REKHA DAS	NISHAT AFREEN	/ /	
		VS	VS	()	
		SRI SRI UNIVERSITY, CUTTACK		//	
199	D-WP(C)/54587/2026	KHARAT @ KHARAD BAG	BINOD KUMAR HATI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/54589/2026	SUDHIR KUMAR MEHER	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/54590/2026	PADMINI LENKA	BHABANI SHANKAR DASPARIDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-WP(C)/54591/2026	ITISHREE MOHANTY	DEBARANJAN RAY	/ /	
	WP(C)/38203/2026	VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/54592/2026	SANDHYARANI DAS	JITENDRA KUMAR DIGAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/54593/2026	PURNIMA PRADHAN	JITENDRA KUMAR DIGAL	/ /	
		VS	VS	()	

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		STATE OF ODISHA		//	
205	D-WP(C)/54594/2026	ANUP KUMAR MOHAPATRA		/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
206	D-WP(C)/54596/2026	UDHABA CHANDRA PRADHAN	BRAHMANANDA TRIPATHY	/ /	
		VS	VS	()	
		COMMISSIONER CUM SECETARU DEPT. OF HIGHER EDUCATION GOVT. OF ODISHA, KHURDA		//	
207	D-WP(C)/54597/2026	SURENDRA KUMAR MISHRA	PRAFULLA CHANDRA DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
208	D-WP(C)/54599/2026	MINATI MOHANTY	ARUN KUMAR MISHRA	/ /	
		VS	VS	()	
		GENERAL MANAGER, WATCO DIVISION, CUTTACK		//	
209	D-WP(C)/54600/2026	AKSHAYA KUMAR DAS	DILLIP KUMAR SAHOO	/ /	AOR20250000149C202600028
		VS	VS	()	
		STATE OF ODISHA		//	
210	D-WP(C)/54601/2026	CHITTA RANJAN SARANGI	DURGA PRASAD JENA	/ /	AOR20250000149C202600029
		VS	VS	()	
		REGIONAL PROVIDENT FUND COMMISSIONER		//	
211	D-WP(C)/54602/2026	MADHUSUDAN PANDA	SIDHANT DWIBEDI	/ /	AOR20220001213C202600050
		VS	VS	()	
		STATE OF ODISHA		//	
212	D-WP(C)/54603/2026	PRANAKRUSHNA SAHOO	MAHESWAR MOHANTY	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
213	D-WP(C)/54605/2026	MMD TRAVELS, BHUBANESWAR	SANJAY KUMAR PATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
214	D-WP(C)/54606/2026	RAJESH BARADA	PRAVAT KUMAR MUDULI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
215	D-WP(C)/54607/2026	ASWINI @ ASHWINI BHOI	MANORANJAN DAS	/ /	AOR20220000053C202600094
		VS	VS	()	
		STATE OF ODISHA		//	

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FILING REPORT AS ON :13/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/54608/2026	RASHMITA KARAN	SRINIVAS MOHANTY	/ /	AOR20240000732C202600085
		VS	VS	()	
		STATE OF ODISHA		//	
217	D-WP(C)/54609/2026	M/S.PRIYANSHI TRADERS, BALASORE	PRATIK DASH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
218	D-WP(C)/54610/2026	NIRMALA PANDA	BIBHUTI BHUSAN PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
219	D-WP(C)/54612/2026	JAYASHREE DASH	AMARESH TRIPATHY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
220	D-WP(C)/54613/2026	BIJAY CHANDRA RANA	JAYDEEP PAL	/ /	
	WP(C)/38199/2026	VS	VS	()	
		STATE OF ODISHA		//	
221	D-WP(C)/54616/2026	GYANA RANJAN BEHERA	BIDESH RANJAN BEHERA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
222	D-WP(C)/54617/2026	TANMAYA KUMAR PANDA	RAHUL PRADHAN	/ /	
	WP(C)/38198/2026	VS	VS	()	
		STATE OF ODISHA		//	
223	D-WP(C)/54618/2026	SARAT KUMAR SAMAL	HARA PRASAD RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
224	D-WP(C)/54619/2026	AJOY KUMAR NAYAK	SIBASIS SAMANTARAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
225	D-WP(C)/54620/2026	HIMANSU KUMAR ROUT	RAJESH RANJAN SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
226	D-WP(C)/54621/2026	NABAGHAN PANDA	MAMATA MISHRA	/ /	
		VS	VS	()	
		GOVT.OF ODISHA		//	
227	D-WP(C)/54623/2026	MANOJ KUMAR SAMANTARA	HIMANSU SEKHAR SATAPATHY	/ /	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		AUTHORISED OFFICER, UTKAL GRAMEEN BANK, KORAPUT		//	
228	D-WP(C)/54629/2026	GADADHAR MALIK	SUDHIR KUMAR MALLICK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/54631/2026	NEELACHALA KHYUDRA BYABASAYEE MAHASANGHA, PURI	UMA CHARAN MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/54638/2026	M/S. YOUNG ENGINEERS CONSTRUCTION	KAJAL SAHOO	/ /	AOR20220001613C202600113
		VS	VS	()	
		SUPERINTENDENT ANGUL II RANGE		//	
231	D-WP(C)/54639/2026	M/S. SREE METALIKS LTD.	KSHIROD KUMAR SAHOO	/ /	AOR20220001352C202600038
		VS	VS	()	
		COMMISSIONER OF SALES TAX CT AND GST, ODISHA		//	
232	D-WP(C)/54640/2026	MANAS KUMAR ROUT	MADAN MOHAN DAS	/ /	AOR20220001408C202600005
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/54641/2026	ISWAR CHANDRA MADHUAL	AVIJIT PATNAIK	/ /	AOD20240000363C202600054
		VS	VS	()	
		SUB COLLECTOR CUM SUB DIVISIONAL MAGISTRATE, BARIPADA		//	
234	D-WP(C)/54644/2026	RAJANI KANDI	KISHORE CHANDRA PRADHAN	/ /	
		VS	VS	()	
		UTTAM KUMAR HOTA		//	
235	D-WP(C)/54645/2026	MANOJA KUMAR NAYAK	KISHORE CHANDRA PRADHAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/54646/2026	SARDEEP SINGH	KISHORE CHANDRA PRADHAN	/ /	
		VS	VS	()	
		MANAGING DIRECTOR, CENTRAL ELECTRICAL SUPPLY COMPANY, BHUBANESWAR		//	
237	D-WP(C)/54647/2026	SUSHANTA MEHER	KRISHNA CHANDRA SAHU	/ /	AOD20250000180C202600153
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/54649/2026	M/S SRI BHARATGAS	RANJAN KUMAR ROUT	/ /	AOR20260000273C202600061
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		BHARAT PETROLEUM CORPORATION LIMITED		//	
239	D-WP(C)/54650/2026	ABINASH SAHOO	RANJAN KUMAR ROUT	/ /	AOR20260000273C202600062
		VS	VS	()	
		DEBT RECOVERY TRIBUNAL,CUTTACK		//	
240	D-WP(C)/54651/2026	BRAHMANANDA SENAPATI	KISHORE CHANDRA PRADHAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
241	D-WP(C)/54657/2026	PRASANTA KUMAR ACHARYA	DR. JITENDRA KUMAR LENKA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
242	D-WP(C)/54659/2026	JHARANA PANDA	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
243	D-WP(C)/54660/2026	DR.SASMITA MANDAL	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
244	D-WP(C)/54661/2026	PRAVASINI MAHAPATRA	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
245	D-WP(C)/54663/2026	SATYAJIT MAHAPATRA	MANOJA KUMAR KHUNTIA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
246	D-WP(C)/54664/2026	M/S.JBS CONSTRUCTION PVT.LTD.,BHUBANESWAR	KISHORE KUMAR JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
247	D-WP(C)/54665/2026	ANADU BHATRA	KUNAL KUMAR SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
248	D-WP(C)/54666/2026	SAMIRA KANTA BISWAL	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		ODISHA POWER TRANSMISSION CORPORATION LIMITED, KHURDA		//	
249	D-WP(C)/54667/2026	SURAJ KUMAR MALLICK	BISWABIHARI MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/54668/2026	RAGHUNANDAN ACHARYA	SOUMYA MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
251	D-WP(C)/54669/2026	NARENDRA PATRA	SHUBHENDU KUMAR PARIDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
252	D-WP(C)/54671/2026	MANGULU CHARAN PRADHAN	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
253	D-WP(C)/54674/2026	AMRITLAL SOOD	SOUMYA MISHRA	/ /	
		VS	VS	()	
		COLLECTOR AND REVISIONAL AUTHORITY, NUAPADA		//	
254	D-WP(C)/54675/2026	RANJAN KUMAR DAS	CHITTA RANJAN PATTNAIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
255	D-WP(C)/54676/2026	DILILP KUMAR ACHARYA	MOHENDRA KUMAR MOHAPATRO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
256	D-WP(C)/54677/2026	PRATAP KUMAR BEHERA	SHARMISTHA SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
257	D-WP(C)/54678/2026	PRADYUMNA KUMAR SWAIN	BIDYADHAR MANSING	/ /	
		VS	VS	()	
		TPCODL, BALUGAON, KHURDA		//	
258	D-WP(C)/54679/2026	BIMBADHAR SETHI	ANSHUMAN DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
259	D-WP(C)/54680/2026	DILLIP KUMAR MUDULI	DIPTIRANJAN MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
260	D-WP(C)/54681/2026	PRAVAT KUMAR BEHERA	DIPTI RANJAN MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
261	D-WP(C)/54682/2026	SAROJ KUMAR MAHANANDIA	ANSHUMAN DAS	/ /	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/54684/2026	SUCHISHREE PRADHAN	BIBHUTI BHUSAN MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/54685/2026	ANANDA PANDA	LAXMIKANTA BEHERA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/54686/2026	PRAKASH CHANDRA SAHOO	DIPTI RANJAN MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/54687/2026	JULI DASH	BISWAMBAR MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/54688/2026	NILAKANTHESWAR SELF HELP GROUP, PENTHA, KENDRAPARA	ANDREA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/54691/2026	AJAY KUMAR NAYAK	DEBABRATA RATH	/ /	
		VS	VS	()	
		CANARA BANK, CUTTACK		//	
268	D-WP(C)/54692/2026	NARENDRA KUMAR MISHRA	SABYASACHI MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/54693/2026	SUSHANTA KUMAR SAHU	GYANA RANJAN SETHI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/54695/2026	BHAWANI SHANKAR SATAPATHY	SABYASACHI MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/54696/2026	SHIVANANDA ROUT	PRAMOD KUMAR JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/54697/2026	PRANAB KUMAR PRADHAN	PURNA CHANDRA DAS	/ /	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		UNION OF INDIA		//	
273	D-WP(C)/54698/2026	SHASHI KUMAR SAHOO	RAJESH RANJAN SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
274	D-WP(C)/54700/2026	SUDHIR KUMAR SAHU	SHARMISTHA SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
275	D-WP(C)/54701/2026	BIBEK MISHRA	HIMANSU SEKHAR SATAPATHY	/ /	
		VS	VS	()	
		STATE BANK OF INDIA, BRAJARAJNAGAR, JHARSUGUDA		//	
276	D-WP(C)/54703/2026	PRANAB KUMAR PRADHAN	PURNA CHANDRA DAS	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
277	D-WP(C)/54705/2026	BHARAT CHANDRA BEHERA	ACHYUTANANDA PATTANAIK	/ /	AOD20240000586C202600342
		VS	VS	()	
		STATE OF ODISHA		//	
278	D-WP(C)/54706/2026	BIMALAMANI NAYAK	Amit Kumar Saa	/ /	AOR20220001583C202600378
		VS	VS	()	
		STATE OF ODISHA		//	
279	D-WP(C)/54707/2026	SRIDHAR PRADHAN	Swapnil Roy	/ /	AOR20220001600C202600349
		VS	VS	()	
		STATE OF ODISHA		//	
280	D-WP(C)/54708/2026	BIJAYA KUMAR PATRO	Swapnil Roy	/ /	AOR20220001600C202600348
		VS	VS	()	
		STATE OF ODISHA		//	
281	D-WP(C)/54709/2026	SHASHI KUMAR SAHOO	RAJESH RANJAN SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
282	D-WP(C)/54710/2026	Parbati Das	Deepak Kumar Pani	/ /	AOR20220001490C202600032
		VS	VS	()	
		State of Odisha		//	
283	D-WP(C)/54711/2026	MANORANJAN JHANKAR	SAROJA KANTA SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/54713/2026	RAMESH CHANDRA MOHANTY	SATYAJIT SAMAL	/ /	
		VS	VS	()	
		TATA POWER CENTRAL ODISHA DISTRIBUTION LTD (TPCODL), BHUBANESWAR		//	
285	D-WP(C)/54714/2026	USHARANI DASH	ROHIT RANJAN RAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
286	D-WP(C)/54715/2026	MAHENDRA KUMAR SAMAL	JYOTI PRAKASH PAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
287	D-WP(C)/54716/2026	BHAGYABATI BEHERA	AJAYA KUMAR PRADHAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
288	D-WP(C)/54717/2026	SASMITA BARIK	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
289	D-WP(C)/54718/2026	SANGEETA DASH	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
290	D-WP(C)/54719/2026	NIRANJAN ACHARYA	TUKUNA KUMAR MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
291	D-WP(C)/54720/2026	LATIKA PARIDA	JAGANNATH KAMILA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
292	D-WP(C)/54721/2026	GAYADHAR MALLICK	GOURI SHANKAR NANDA	/ /	
		VS	VS	()	
		REGIONAL PROVIDENT FUND COMMISSIONER-II, EMPLOYEES PROVIDENT FUND ORGANISATION, SUNDARGARH		//	
293	D-WP(C)/54722/2026	GYANA RANJAN SHAOO	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
294	D-WP(C)/54724/2026	PINTU SAHOO	SUDARSAN BEHERA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
295	D-WP(C)/54725/2026	DURGA PRASAD MOHAPATRA	TUKUNA KUMAR MISHRA	/ /	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		COLLECTOR KORAPUT		//	
296	D-WP(C)/54726/2026	PRASHANTA KUMAR MOHANTA	LAXMIKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/54728/2026	MS CHANDAN AGRO RICE TECH	Anjan Kumar Biswal	/ /	AOR20220001328C202600168
		VS	VS	()	
		AO UNION BANK OF INDIA		//	
298	D-WP(C)/54729/2026	BIJAY KUMAR BHOLA	MADHAB LAL AGARWAL	/ /	
		VS	VS	()	
		THE CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK		//	
299	D-WP(C)/54731/2026	SUSANTA KUMAR ACHARYA	AYESHKANTA TRIPATHY	/ /	AOR20250001113C202600097
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/54732/2026	A K INFRASTRUCTURE	Kajal Sahoo	/ /	AOR20220001613C202600114
		VS	VS	()	
		ADDITIONAL COMMISSIONER, BHUBANESWAR CBIC		//	
301	D-WP(C)/54733/2026	MAMATA CHAND	JNYANANANDA PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/54734/2026	BISHNUPRIYA DEVI	PITAMBAR BEHERA	/ /	AOR20220003697C202600022
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/54735/2026	SATYABRATA GIRI	LAXMIKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/54736/2026	HAREKRUSHNA MOHANTY	SUKANTA KUMAR NAYAK (2)	/ /	
		VS	VS	()	
		APARAJITA DAS		//	
305	D-WP(C)/54737/2026	MADRASA OPEN SCHOOLING	MANAS KUMAR SWAIN	/ /	AOD20220004218C202600017
		VS	VS	()	
		ODISHA STATE BOARD OF MADRASA EDUCATION		//	
306	D-WP(C)/54738/2026	SATCHIDANANDA SETHI	Dr. Binoda Kumar Mishra	/ /	AOR20220001616C202600087
		VS	VS	()	

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		STATE OF ODISHA		//	
307	D-WP(C)/54739/2026	MANAGING COMMITTEE OF PROJECT GIRLS HIGH SCHOOL,KENDUMUNDAI SITE,ANGUL	SAMEER KUMAR DAS	/ /	AOD20240000338C202600262
		VS	VS	()	
		STATE OF ODISHA		//	
308	D-WP(C)/54740/2026	BINODINI MOHAPATRA	TUKUNA KUMAR MISHRA	/ /	
		VS	VS	()	
		COLLECTOR, KORAPUT		//	
309	D-WP(C)/54741/2026	SUCHISMITA MAHARANA	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
310	D-WP(C)/54742/2026	NIBEDITA MOHANTY	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
311	D-WP(C)/54744/2026	HARISH CHANDRA MOHANTA	LAXMIKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
312	D-WP(C)/54746/2026	KALYANI NAYAK	SIDHANT KUMAR JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
313	D-WP(C)/54749/2026	BHUBANESWARI MOHANTA	LAXMIKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
314	D-WP(C)/54750/2026	SAGARIKA BIBHUTIRAY	SHASHI BHUSAN JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
315	D-WP(C)/54751/2026	M/S GALAXY ENTERPRISES, GANJAM	BIBHUTI BHUSAN PANDA	/ /	
		VS	VS	()	
		ADDITIONAL COMMISSIONER OF STATE TAX CT AND GST, GANJAM		//	
316	D-WP(C)/54752/2026	LAKSHMI KANTA SAHU	PRAFULLA KUMAR MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
317	D-WP(C)/54753/2026	SUDHIR CHANDRA SWAIN	SHASHI BHUSAN JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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318	D-WP(C)/54755/2026	DEBABRATA DHAL	ASIT KUMAR CHAUDHURY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
319	D-WP(C)/54756/2026	M/S.UTKAL SUPPLIERS, GANJAM	SOUMYA RANJAN MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
320	D-WP(C)/54758/2026	BIBEK MISHRA	HIMANSU SEKHAR SATAPATHY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
321	D-WP(C)/54760/2026	UMAKANTA PATRA	PRAFULLA KUMAR MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
322	D-WP(C)/54765/2026	CHARAMPA SERVICE CO-OPERATIVE SOCIETY, BHADRAK	DEEPAK KUMAR MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
323	D-WP(C)/54766/2026	RABI NARAYAN PANDA	PRAFULLA KUMAR MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
324	D-WP(C)/54767/2026	MARUTA RANA	PRAFULLA KUMAR MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
325	D-WP(C)/54768/2026	M/S.DIAMOND AGROVET, BALASORE	SIDHARTH SANKAR MOHAPATRA	/ /	
		VS	VS	()	
		THE CHAIRMAN, STATE POLLUTION CONTROL BOARD, KHURDHA		//	
326	D-WP(C)/54770/2026	SANJUKTA SAHOO	TIGMANSHU PATNAIK	/ /	
		VS	VS	()	
		DIRECTOR OF CONSOLIDATION, CUTTACK		//	
327	D-WP(C)/54771/2026	PRIYA RANJAN JENA	HRUDANANDA MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
328	D-WP(C)/54772/2026	N.MOHAN REDDY	AMIYA KUMAR CHHATOI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
329	D-WP(C)/54773/2026	SUBHALAXMI MISHRA	SHRADHASHREE ROUTRAY	/ /	

ORISSA HIGH COURT

FILING REPORT AS ON :13/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/54775/2026	ANIL KUMAR AGARWAL	SAMIR KUMAR MISHRA (SR. ADV.)	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-WP(C)/54776/2026	MINA KUMARI BHUYAN	DHIREN CHAUDHURY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-WP(C)/54778/2026	VITARCHHA@VITARCHHACHA@BHITARCHHU BHAGHUNATH BISWAL	ASHOK KUMAR PATAPATRA	/ /	
		VS	VS	()	
		SHREE JAGANNATH TEMPLE MANAGING COMMITTEE, PURI		//	
333	D-WP(C)/54779/2026	NARMADA KUMARI GOUDA	LALIT KUMAR MAHARANA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-WP(C)/54784/2026	RAMAKRUSHNA CHOUDHURY @ RAM KRISHNA CHOUDHURY	GOURI JYOTI BISWAL	/ /	
		VS	VS	()	
		THE STATE OF ODISHA		//	
335	D-ABLAPL/35017/2026	CHANDRAMANI BEHERA	SRINIVAS MOHANTY	PURIGHAT /398 /2026	AOR20230000802C202600118
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/35020/2026	PRITAM NATH	BIJAYA KUMAR RAGADA	BADMAL /379 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/35022/2026	RITESH KUMAR SAMAL @ RITESH SAMAL	RAJENDRA NARAYAN ROUT	BERHAMPUR TOWN /524 /2026	AOR20220001558C202600224
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/35023/2026	BHARAT BHUSAN SAHOO	ARUN KUMAR NAYAK	BARPALLI /63 /2026	AOR20220001266C202600032
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/35024/2026	BABILATA GOUDA	SWAGAT KUMAR SAHU	BELLAGUNTHA /325 /2025	AOR20220004593C202600068
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/35026/2026	HARI SANKAR PANDA	LAMBODAR PRADHAN	PURI TOWN /769 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :13/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
341	D-ABLAPL/35029/2026	THELA @LAXMIDHAR CHAKRABARTY	ASHOK KUMAR SAHOO	NIKIRAI /380 /2026	AOD20240000557C202600137
		VS	VS	()	
		STATE OF ODISHA		//	
342	D-ABLAPL/35030/2026	DAITARI SAHU	JAGABANDHU SAHU	GAISILET /265 /2026	AOR20220001487C202600159
		VS	VS	()	
		STATE OF ODISHA		//	
343	D-ABLAPL/35032/2026	PRASANTA KUMAR JENA	PRAJNA SARITA MOHANTY	PURIGHAT /403 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
344	D-ABLAPL/35033/2026	GAJENDRA MALLIK	PRAMOD KUMAR JENA	SINGLA /317 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
345	D-ABLAPL/35034/2026	BIBHUTI BHUSAN BEHERA	ANITA SAHOO	INFOCITY PS /1010 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
346	D-ABLAPL/35037/2026	SUBHAPRIYA MOHANTY	AYUSH PATTNAIK	INFOCITY PS /884 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
347	D-ABLAPL/35040/2026	DEVENDRA PARICHA @ DEBENDRA PARICHHA	JYOTIRMAYA SAHOO	RAYAGADA /111 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
348	D-ABLAPL/35041/2026	SANTOSH PATRO @ SISIR KUMAR PATRO	JYOTIRMAYA SAHOO	BADABAZAR /842 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
349	D-ABLAPL/35042/2026	SURESH CHANDRA SAHOO	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
350	D-ABLAPL/35043/2026	RASMI @ RASHMI RANJAN SWAIN	DEEPAK PANDA	SINGHADWAR PS /241 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
351	D-ABLAPL/35045/2026	CHITTARANJAN SWAIN	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :13/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/35046/2026	RAMA JENA	JYOTIRMAYA SAHOO	PATTAPUR (DIGAPAHANDI) /242 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
353	D-ABLAPL/35047/2026	DEEPAK NAYAK	JYOTIRMAYA SAHOO	KHURDA MODEL /106 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
354	D-ABLAPL/35050/2026	BIRANCHI KUMAR SWAIN	ARIJEET MISHRA	CYBER CRIME AND ECO. OFFENCE, CUTTACK /57 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
355	D-ABLAPL/35054/2026	SHIBARAM PATRA	TARA PRASAD MOHAPATRA	BASELI SAHI PS /373 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
356	D-ABLAPL/35056/2026	AMIYA KUMAR MOHAPATRA	SANKET KANUNGO	NAYAPALLI P.S. /765 /2026	AOR20220001311C202600160
		VS	VS	()	
		STATE OF ODISHA		//	
357	D-ABLAPL/35058/2026	BATAKRUSHNA BEHERA	LAXMIDHAR MAHAPATRA	BALIPATNA /508 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
358	D-ABLAPL/35059/2026	SIBA PRASAD MOHAPATRA	SANKET KANUNGO	NAYAPALLI P.S. /765 /2026	AOR20220001311C202600161
		VS	VS	()	
		STATE OF ODISHA		//	
359	D-ABLAPL/35060/2026	BANAMALI MOHAPATRA	SANKET KANUNGO	NAYAPALLI P.S. /765 /2026	AOR20220001311C202600162
		VS	VS	()	
		STATE OF ODISHA		//	
360	D-ABLAPL/35063/2026	KASHI ROUT	LAXMIDHAR MAHAPATRA	LAXMISAGAR P.S. /134 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
361	D-ABLAPL/35065/2026	BIJAYALAXMI DASH	SIDHARTHA MISHRA	NAYAPALLI P.S. /901 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
362	D-ABLAPL/35066/2026	SANJUKTA SENDHA	RAGHUNATH DAS MOHAPATRA	KHAIRA /147 /2026	AOD20260000004C202600024
		VS	VS	()	
		STATE OF ODISHA		//	
363	D-ABLAPL/35067/2026	DINABANDHU SETHY	BIBHU PRASAD CHHUALSINGH	CHANDANPUR /199 /2026	

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FILING REPORT AS ON :13/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/35068/2026	GERMAN DASH @JARMAN DAS	ARUN KUMAR BEHERA	JALESWAR /568 /2025	AOR20220003422C202600140
		VS	VS	()	
		STATE OF ORISSA		//	
365	D-ABLAPL/35070/2026	SOMYA RANJAN SAHOO	SANJIT MISHRA	CHANDANPUR /139 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/35073/2026	BAIKUNTH MOHAPATRA	PRIYA RANJAN SINGH	MOTANGA /350 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/35074/2026	ABHIMANYU DAS	SANJIT MISHRA	Maitri Vihar PS /438 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/35079/2026	MANASH BEHERA	DEEPAK KU SAHOO	MARSHAGHAI /441 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/35085/2026	SWADHIN THAKUR	UMA SHANKAR PATEL	SUNDARGARH TOWN /475 /2026	AOR20220000263C202600107
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/35086/2026	DEBASHIS SAMAL @DEBASHISH SAMAL	UPASANA BAL	KHANDAGIRI P.S. /1166 /2026	AOD20220004095C202600051
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/35090/2026	ABHIJEET BEHERA	ANITA SAHOO	INFOCITY PS /1010 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/35094/2026	BALARAM BEHERA	SATYA RANJAN MULIA	JAGATPUR /769 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/35095/2026	SK. TAHUR AHMED	SATYA RANJAN MULIA	KAKATAPUR /409 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/35098/2026	SAGAR KUMAR MALLICK	HIMANSHU BHUSAN DASH	RAJKANIKA /128 /2024	AOD20240000698C202600023
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :13/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
375	D-ABLAPL/35099/2026	NIKUNJA KUMAR DASH @NIKUNJA BIHARI DASH	SANTOSH KUMAR MOHANTY	BARI RAMCHANDRAPUR /416 /2026	AOR20220000053C202600096
		VS	VS	()	
		STATE OF ODISHA		//	
376	D-ABLAPL/35100/2026	JANMEJAYA BAL @BABU	AJIT CH MOHAPATRA	MAHANGA /406 /2025	AOR20220003536C202600004
		VS	VS	()	
		STATE OF ODISHA		//	
377	D-ABLAPL/35101/2026	CHATU PAL @LAXMIKANTA PALA @PAL	AMRIT MISHRA	BALIPATNA /94 /2026	AOD20250001270C202600018
		VS	VS	()	
		STATE OF ODISHA		//	
378	D-ABLAPL/35103/2026	RANJANA PRADHAN @ RANJIT PRADHAN	SURYAKANTA DWIBEDI	KOTINANDA /396 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
379	D-ABLAPL/35106/2026	MAMI MAJHI	SURYAKANTA DWIBEDI	BELAGARH /63 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
380	D-ABLAPL/35107/2026	KALIA @ SUSANTA SING	JAYANTA KUMAR MAJHI	NILGIRI /500 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
381	D-ABLAPL/35110/2026	KISHORE PARIDA	SUBODH KUMAR MOHANTY	DASPALLA /325 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
382	D-ABLAPL/35111/2026	PAPUN @ PRITAM BISWAL	JAYANTA KUMAR MAJHI	NILGIRI /501 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
383	D-ABLAPL/35113/2026	KALIA @ SUSANTA SING	JAYANTA KUMAR MAJHI	NILGIRI /501 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
384	D-ABLAPL/35117/2026	PAPUN @ PRITAM BISWAL	JAYANTA KUMAR MAJHI	NILGIRI /500 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
385	D-ABLAPL/35120/2026	SULOCHANA NAYAK	BIKASH CHANDRA PARIJA	JAJPUR SADAR /338 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :13/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/35127/2026	LIPUNA JENA	KULDEEP MOHANTY	FATEGARH /347 /2026	AOD20240000012C202600357
		VS	VS	()	
		STATE OF ODISHA		//	
387	D-ABLAPL/35128/2026	DEBASHIS DHARA	RAKESH KUMAR SARANGI	RUPSA /4 /2018	AOD20250001221C202600002
		VS	VS	()	
		STATE OF ODISHA		//	
388	D-ABLAPL/35129/2026	MUKTIKANTA PANIGRAHI	SATYA NARAYAN MISHRA 4	BASUDEVPUR /679 /2026	AOR20220001615C202600165
		VS	VS	()	
		STATE OF ODISHA		//	
389	D-ABLAPL/35131/2026	SATYA NARAYANA HOTTA	JNYANANANDA PANDA	BHAWANIPATNA SADAR /56 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
390	D-ABLAPL/35133/2026	MAHANTI PREPEKA	JAJATI KESHARI KHUNTIA	LAXMIPUR /82 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
391	D-ABLAPL/35135/2026	SUNIL PREPEKA	JAJATI KESHARI KHUNTIA	LAXMIPUR /84 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
392	D-ABLAPL/35137/2026	DEBASIS DASH @ DEBASISH DASH	AMIT PATTNAIK	BERHAMPUR /136 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
393	D-ABLAPL/35138/2026	KALIA @ BALARAM SETHI	MD. GOLAM MADANI	BHANDARIPOKHARI /528 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
394	D-ABLAPL/35142/2026	PRAFULLA PRADHAN	CHIRANJIB ROUT	KANIHA /333 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
395	D-ABLAPL/35145/2026	JITENDRA MALLICK @ JITU	ARUPA NANDA DAS	TIRTOL /472 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
396	D-ABLAPL/35147/2026	SANJIB KUMAR MOHAPATRA	RASHMIKANTA MAHALIK	EOW,BHUBANESWAR /10 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
397	D-ABLAPL/35149/2026	RAMESH CHANDRA PADHI	DALIRANI BEHURAY	JAJPUR TOWN /557 /2026	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/35152/2026	SUSANTA MOHAPATRA	PRASANTA KUMAR NANDA	EOW,BHUBANESWAR /10 /2018	
		VS	VS	()	
		STATE OF ODISHA (E.O.W)		//	
399	D-ABLAPL/35154/2026	SIDHESWAR TANDIA	AMITAV TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/35155/2026	CHANDAN KUMAR PRUSTY @ CHANDAN PRUSTY	SURENDRA KUMAR BISWAL	BINJHARPUR /514 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/35156/2026	CHANDAN PANIGRAHI	SAYANTAN PANDA	SAHID NAGAR P.S. /278 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/35159/2026	DAMBARU @DAMURU BAGH	RAKESH KUMAR DAS	MACHHKUND /64 /2020	AOR20220001298C202600074
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/35160/2026	BANAMALI SAHU	UMESH SAMAL	JARAPADA /521 /2026	AOR20220000053C202600097
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/35161/2026	RAHULA DAS	BEDA PRAKASH PANDA	ASKA /289 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/35162/2026	KRISHNA @DWITIKRISHNA MALLIK	OM PRAKASH SARAN	KAMAKHYANAGAR /547 /2026	AOR20220000371C202600126
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/35168/2026	ASHUTOSH DASH	ALOK KUMAR DAS	NAYAPALLI P.S. /901 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/35169/2026	MUKESH KUMAR CHOUDHURY @ MUKESH CHOUDHURY	SUNIL KUMAR PATTNAIK	LAHUNIPADA /258 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/35170/2026	BIJAYALAXMI DASH	ALOK KUMAR DAS	NAYAPALLI P.S. /901 /2026	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :13/11/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-STREV/54702/2026	M/S. IMS INDUSTRIES, CUTTACK	KAJAL SAHOO	
	STREV/ /	MP		63/2026
2	D-STREV/54702/2026	M/S. IMS INDUSTRIES, CUTTACK	KAJAL SAHOO	
	STREV/ /	MP		64/2026
3	D-CRLLP/35158/2026	SADI KAUMARI REDDY @ S KUMARI REDDY	SIDHARTH PARIDA	
	CRLLP/ /	MP		104/2026
4	D-JCRLA/32/2021	KASIA@SIDHANTA PALEI	Adv	
	JCRLA/32/2021	MP		335/2026
5	D-TRP(C)/54565/2026	RESHMA JANA	UMAKANTA BARIK	
	TRP(C)/ /	MP		411/2026
6	D-TRP(C)/54689/2026	HAPI MALLIK	AMULYA RATNA PANDA	
	TRP(C)/ /	MP		412/2026
7	D-RVWPET/38086/2026	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	RVWPET/196/2026	MP		491/2026
8	D-RVWPET/38189/2026	STATE OF ODISHA	DEBASHIS TRIPATHY,AGA	
	RVWPET/198/2026	MP		492/2026
9	D-RVWPET/38154/2026	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	RVWPET/195/2026	MP		493/2026
10	D-RVWPET/38085/2026	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	RVWPET/197/2026	MP		494/2026
11	D-RVWPET/38233/2026	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	RVWPET/200/2026	MP		495/2026
12	D-LAA/54763/2026	EAST COAST RAILWAY, CHANDRASEKHARPUR,BHUBANESWAR	SIDHARTH SANKAR MOHAPATRA (SR. PANEL COUNSEL)	
	LAA/ /	MP		635/2026
13	D-LAA/54763/2026	EAST COAST RAILWAY, CHANDRASEKHARPUR,BHUBANESWAR	SIDHARTH SANKAR MOHAPATRA (SR. PANEL COUNSEL)	
	LAA/ /	MP		636/2026
14	D-LAA/54763/2026	EAST COAST RAILWAY, CHANDRASEKHARPUR,BHUBANESWAR	SIDHARTH SANKAR MOHAPATRA (SR. PANEL COUNSEL)	
	LAA/ /	MP		637/2026
15	D-CONTC/24213/2026	SANTOSH DIKHIT	ADV.	
	CONTC/ /	MP		782/2026
16	D-CONTC/32904/2024	REGIONAL COOPERATIVE MARKETING SOCIETY	ADV.,BBSR	
	CONTC/6542/2024	MP		783/2026
17	D-CONTC/39599/2026	GADADHAR DHAL	NIHAL RATH	
	CONTC/5757/2026	MP		784/2026
18	D-CONTC/24721/2024	BIJAYA KUMAR BISWAL	ADV.	
	CONTC/4599/2024	MP		785/2026
19	D-BLAPL/23723/2026	RANJAN DURIA		
	BLAPL/8279/2026	MP		840/2026
20	D-BLAPL/25952/2026	CHITRASEN PARIDA	BASUDEV PUJARI	
	BLAPL/8910/2026	MP		841/2026
21	D-BLAPL/32427/2026	ABINASH BAG		
	BLAPL/11300/2026	MP		842/2026
22	D-CRLREV/22145/2026	RAKESH KUMAR @ CHANDRA SWAIN	BASUDEV PUJARI	
	CRLREV/516/2026	MP		1286/2026
23	D-CRLREV/35084/2026	SAJIT KARKARIA	PANCHANAN PANIGRAHI	
	CRLREV/ /	MP		1287/2026
24	D-CRLREV/35084/2026	SAJIT KARKARIA	PANCHANAN PANIGRAHI	
	CRLREV/ /	MP		1288/2026
25	D-CRLREV/35084/2026	SAJIT KARKARIA	PANCHANAN PANIGRAHI	
	CRLREV/ /	MP		1289/2026
26	D-FAO/54670/2026	MANAGING COMMITTEE OF PANCHAYAT KUSAILKHOLA, SWADAPATA, KEONJHAR	KUSAL KUMAR SWAIN	

	FAO/ /	MP		1403/2026
27	D-FAO/54628/2026	NIRANJAN SINGH	SIDHANT DWIBEDI	
	FAO/ /	MP		1404/2026
28	D-RSA/150/2020	BICHITRANANDA KAR	PRAFULLA KUMAR RATH	
	RSA/150/2020	MP		1688/2026
29	D-RSA/150/2020	BICHITRANANDA KAR	PRAFULLA KUMAR RATH	
	RSA/150/2020	MP		1689/2026
30	D-RSA/150/2020	BICHITRANANDA KAR	PRAFULLA KUMAR RATH	
	RSA/150/2020	MP		1690/2026
31	D-RSA/54626/2026	AJAY KUMAR MOHANTY	RAJESH RANJAN SAHOO	
	RSA/ /	MP		1691/2026
32	D-RSA/54626/2026	AJAY KUMAR MOHANTY	RAJESH RANJAN SAHOO	
	RSA/ /	MP		1692/2026
33	D-RSA/7/2020	SUMITA SWAIN @ SUMITRA SWAIN	M/S.B.N.MOHAPATRA	
	RSA/7/2020	MP		1693/2026
34	D-RSA/39291/2026	ABHIRAM KANDI	SUKANTA KUMAR NAYAK	
	RSA/ /	MP		1694/2026
35	D-RSA/167/2013	MARKANDA MEHER	M/S.T.R.MEHER	
	RSA/167/2013	MP		1695/2026
36	D-RSA/167/2013	MARKANDA MEHER	M/S.T.R.MEHER	
	RSA/167/2013	MP		1696/2026
37	D-ABLAPL/22497/2026	V. VASABA RAO		
	ABLAPL/9063/2026	MP		1986/2026
38	D-ABLAPL/22498/2026	V. VASABA RAO		
	ABLAPL/9037/2026	MP		1987/2026
39	D-ABLAPL/27437/2026	SHRIKANTA PRADHAN @ KANHA PRADHAN @ KENIA		
	ABLAPL/11197/2026	MP		1988/2026
40	D-ABLAPL/30070/2026	DIPU @ SOMANATH BHOI		
	ABLAPL/11400/2026	MP		1989/2026
41	D-ABLAPL/3359/2026	PARTHAM BEHERA		
	ABLAPL/1557/2026	MP		1990/2026
42	D-ABLAPL/33858/2026	DEEPAK GUPTA		
	ABLAPL/12716/2026	MP		1991/2026
43	D-ABLAPL/154/2026	KARUNAKAR MUDULI		
	ABLAPL/161/2026	MP		1992/2026
44	D-ABLAPL/31001/2026	AJGAR SAHA		
	ABLAPL/11859/2026	MP		1993/2026
45	D-CMP/15857/2026	PREMALATA MISHRA	PRAKASH KUMAR MISHRA	
	CMP/643/2026	MP		2264/2026
46	D-CMP/15857/2026	PREMALATA MISHRA	PRAKASH KUMAR MISHRA	
	CMP/643/2026	MP		2265/2026
47	D-CMP/54543/2026	SUDHANSU SEKHAR PRAHARAJ	JAGANNATH BHUYAN	
	CMP/ /	MP		2266/2026
48	D-CMP/4/2017	SIPRA ROUTRAY	M/S.SIDHESWAR RATH	
	CMP/4/2017	MP		2267/2026
49	D-CMP/54559/2026	DHARANI MOHAPATRA	ABHISEK KEJARIWAL	
	CMP/ /	MP		2268/2026
50	D-CMP/54611/2026	BIRAJ PRASAD JENA	SANDEEP RATH	
	CMP/ /	MP		2269/2026
51	D-CMP/37397/2025	BHABAGRAHI BISI		
	CMP/1493/2025	MP		2270/2026
52	D-CMP/54622/2026	PARBATI SATPATHY	SATYA RANJAN MOHAPATRA	
	CMP/ /	MP		2271/2026
53	D-CMP/54643/2026	BIKASH CHANDRA MOHAPATRA	LINGARAJ SARANGI	
	CMP/ /	MP		2272/2026
54	D-CMP/54659/2025	MAMATA SAHOO	SOURAV SUMAN BHUYAN	
	CMP/3/2026	MP		2273/2026
55	D-CMP/54683/2026	BARSHABALA SENAPATI@MOHANTY	BICHITRA NARAYANA SATAPATHY	
	CMP/ /	MP		2274/2026
56	D-CMP/54630/2026	SK. SARAPUDDIN	SWARUP KUMAR PATNAIK	
	CMP/ /	MP		2275/2026
57	D-CMP/54759/2026	SUKANYA PRIYADARSANEE SAHU	JAGANNATH BHUYAN	
	CMP/ /	MP		2276/2026

58	D-MACA/236/2014 MACA/236/2014	SUBASH CHOUHAN MP	M/S.ANTARYAMI DASH	2537/2026
59	D-MACA/560/2013 MACA/560/2013	NIRANJAN JENA MP	M/S.ANTARYAMI DASH	2538/2026
60	D-MACA/54653/2026 MACA/ /	REGIONAL MANAGER, ORIENTAL INSURANCE CO.LTD., PURI MP	ANIL KUMAR PANDA	2539/2026
61	D-MACA/684/2008 MACA/684/2008	RAYADHAR NAYAK MP	M/S.SARAT KU.MOHANTY, S.DEI, S.MOHANTY, K.C.NAYAK	2540/2026
62	D-MACA/684/2008 MACA/684/2008	RAYADHAR NAYAK MP	M/S.SARAT KU.MOHANTY, S.DEI, S.MOHANTY, K.C.NAYAK	2541/2026
63	D-MACA/684/2008 MACA/684/2008	RAYADHAR NAYAK MP	M/S.SARAT KU.MOHANTY, S.DEI, S.MOHANTY, K.C.NAYAK	2542/2026
64	D-MACA/21037/2025 MACA/605/2025	PREM CHAND BISOI MP	PRASANTA KUMAR NANDA	2543/2026
65	D-CRLA/18515/2026 CRLA/609/2026	SAJO @ MD. SAJID MP	SMRUTI RANJAN ROUT	2823/2026
66	D-CRLA/10926/2026 CRLA/ /	ALBINUS KUJUR MP	SWARAJ PATEL	2824/2026
67	D-CRLMC/33900/2025 CRLMC/4245/2026	DINESH KUMAR RATHI MP	ALOK KUMAR MOHAPATRA	3217/2026
68	D-CRLMC/35018/2026 CRLMC/ /	RUSI @ RUSIKESH SAHU MP	RAMESH CHANDRA PRADHAN	3218/2026
69	D-CRLMC/35019/2026 CRLMC/ /	RAJENDRA KUMAR PATRA MP	ARUN KUMAR BEHERA	3219/2026
70	D-CRLMC/40148/2025 CRLMC/4248/2026	ATUL KUMAR JENA @ ATUL JENA MP	MANOJ KUMAR PATI	3220/2026
71	D-CRLMC/33897/2025 CRLMC/4256/2026	AJAYA KUMAR PANDA MP	ALOK KUMAR MOHAPATRA	3221/2026
72	D-CRLMC/35080/2026 CRLMC/ /	ALOK BEHERA MP	RABI NARAYAN MOHANTY	3222/2026
73	D-CRLMC/33903/2025 CRLMC/4260/2026	VISHAL KUMAR AGARWAL MP	ALOK KUMAR MOHAPATRA	3223/2026
74	D-CRLMC/35104/2026 CRLMC/ /	MOHD. SAQUIB, STUDENT EXECUTIVE, RUSTOMJEE ACADEMY MP	BASANTA KUMAR PANDA	3224/2026
75	D-CRLMC/35118/2026 CRLMC/ /	RAMA CHANDRA MISHRA MP	DEVASHIS PANDA	3225/2026
76	D-CRLMC/35148/2026 CRLMC/ /	HEMANTA KUMAR ROUT MP	SUKANTA KUMAR NAYAK	3226/2026
77	D-CRLMC/35481/2025 CRLMC/4831/2025	NEELAM KUMAR SWAIN MP	SANTANU KU. SARANGI (Sr. Adv.),SOUBHAGYA SWAIN	3227/2026
78	D-CRLMC/35165/2026 CRLMC/ /	GOLU KHAN SAHANAWAZ @ SAHANAWAZ KHAN MP	DIPAK ACHARYA	3228/2026
79	D-CRLMC/35173/2026 CRLMC/ /	SOUMYA RANJAN JENA @ BAKA JENA MP	HARIPAD MOHANTY	3229/2026
80	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3448/2026
81	D-WA/54560/2026 WA/ /	CHAIRMAN CUM M.D., ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION MP	SWARUPANANDA DAS	3449/2026
82	D-WA/19107/2024 WA/949/2024	STATE OF ODISHA MP	PUSHPARAJ BHARADWAJ,A.S.C	3450/2026
83	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3451/2026
84	D-WA/54712/2026 WA/ /	RATNAMANI MAHARANA MP	SUDHANSU SEKHAR JENA	3452/2026
85	D-WA/54781/2026 WA/ /	GOVERNING BODY, SVM AUTONOMOUS COLLEGE, JAGATSINGHPUR MP	SOUMYA RANJAN DAS	3453/2026
86	D-WA/54781/2026 WA/ /	GOVERNING BODY, SVM AUTONOMOUS COLLEGE, JAGATSINGHPUR MP	SOUMYA RANJAN DAS	3454/2026
87	D-WP(C)/54538/2026 WP(C)/ /	RABINDRA KUMAR JENA MP	SARADA PRASAD DASH	22449/2026
88	D-WP(C)/54541/2026 WP(C)/ /	BASUDEV SAHU MP	BIJAYA KUMAR BEHERA 1	22450/2026
89	D-WP(C)/50691/2026	BINOD BEHARI MOHANTY	JYOTI PATNAIK	

	WP(C)/35300/2026	MP		22451/2026
90	D-WP(C)/54547/2026	PRIYARANJAN SATAPATHY	RAJIB RATH	
	WP(C)/ /	MP		22452/2026
91	D-WP(C)/54548/2026	DILLIP KUMAR NAIK	BHAKTA RANJAN BARIK	
	WP(C)/ /	MP		22453/2026
92	D-WP(C)/54546/2026	DR. RUDRASHISH PANDA	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		22454/2026
93	D-WP(C)/54047/2026	NABAJUGA EDUCATIONAL AND CHARITABLE TRUST	RANJAN KUMAR ROUT	
	WP(C)/38146/2026	MP		22455/2026
94	D-WP(C)/24608/2025	NABA KISHORE MISHRA	SIDHESWAR MALLIK	
	WP(C)/18000/2025	MP		22456/2026
95	D-WP(C)/54573/2026	USHA DEVI	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		22458/2026
96	D-WP(C)/54563/2026	MANJULATA BEHURA	ASHOK KUMAR SAHOO	
	WP(C)/ /	MP		22459/2026
97	D-WP(C)/42133/2026	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, BHUBANESWAR	ADHIKARY, SWAIN, S.K. MOHARANA , A SWAIN , D .C BEHERA	
	WP(C)/29839/2026	MP		22460/2026
98	D-WP(C)/42031/2026	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, BHUBANESWAR	M/S. ADHIKARY, SWAIN, S.K. MOHARANA, A. SWAIN, D.C. BEHERA	
	WP(C)/30690/2026	MP		22461/2026
99	D-WP(C)/40647/2026	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, BHUBANESWAR	ADHIKARY, SWAIN, S.K. MOHARANA, A. SWAIN, D.C.BEHERA	
	WP(C)/27890/2026	MP		22462/2026
100	D-WP(C)/54585/2026	RASHMI REKHA DAS	NISHAT AFREEN	
	WP(C)/ /	MP		22463/2026
101	D-WP(C)/54589/2026	SUDHIR KUMAR MEHER	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		22464/2026
102	D-WP(C)/54590/2026	PADMINI LENKA	BHABANI SHANKAR DASPARIDA	
	WP(C)/ /	MP		22465/2026
103	D-WP(C)/28813/2026	SUDHANSU SEKHAR MEHER	HEMANTA KUMAR MUND	
	WP(C)/20179/2026	MP		22466/2026
104	D-WP(C)/54606/2026	RAJESH BARADA	PRAVAT KUMAR MUDULI	
	WP(C)/ /	MP		22467/2026
105	D-WP(C)/42128/2026	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, BHUBANESWAR	ADHIKARY, SWAIN, S.K. MOHARANA , A SWAIN , D .C BEHERA	
	WP(C)/29820/2026	MP		22468/2026
106	D-WP(C)/54609/2026	M/S.PRIYANSHI TRADERS, BALASORE	PRATIK DASH	
	WP(C)/ /	MP		22469/2026
107	D-WP(C)/54612/2026	JAYASHREE DASH	AMARESH TRIPATHY	
	WP(C)/ /	MP		22470/2026
108	D-WP(C)/54613/2026	BIJAY CHANDRA RANA	JAYDEEP PAL	
	WP(C)/38199/2026	MP		22471/2026
109	D-WP(C)/54610/2026	NIRMALA PANDA	BIBHUTI BHUSAN PANDA	
	WP(C)/ /	MP		22472/2026
110	D-WP(C)/54617/2026	TANMAYA KUMAR PANDA	RAHUL PRADHAN	
	WP(C)/38198/2026	MP		22473/2026
111	D-WP(C)/54620/2026	HIMANSU KUMAR ROUT	RAJESH RANJAN SAHOO	
	WP(C)/ /	MP		22474/2026
112	D-WP(C)/30403/2026	SULURI DEHURY	KSHIROD KUMAR ROUT	
	WP(C)/21519/2026	MP		22475/2026
113	D-WP(C)/54621/2026	NABAGHAN PANDA	MAMATA MISHRA	
	WP(C)/ /	MP		22476/2026
114	D-WP(C)/54623/2026	MANOJ KUMAR SAMANTARA	HIMANSU SEKHAR SATAPATHY	
	WP(C)/ /	MP		22477/2026
115	D-WP(C)/32877/2026	PRADIP KUMAR PATEL		
	WP(C)/25106/2026	MP		22478/2026
116	D-WP(C)/53184/2026	HOCKEY ASSOCIATIONS OF ODISHA	ANJUMAN TRIPATHY, M/S PRAFULLA KUMAR RATH(Sr. Adv.), M/S R	
	WP(C)/36939/2026	MP		22479/2026
117	D-WP(C)/54602/2026	MADHUSUDAN PANDA	SIDHANT DWIBEDI	
	WP(C)/ /	MP		22480/2026
118	D-WP(C)/54530/2026	BABITAJ KAR	PRASANTA KUMAR JOSHI	
	WP(C)/ /	MP		22481/2026
119	D-WP(C)/54659/2026	JHARANA PANDA	MANOJA KUMAR KHUNTIA	
	WP(C)/ /	MP		22482/2026
120	D-WP(C)/54661/2026	PRAVASINI MAHAPATRA	MANOJA KUMAR KHUNTIA	
	WP(C)/ /	MP		22483/2026

121	D-WP(C)/54665/2026	ANADU BHATRA	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		22484/2026
122	D-WP(C)/54607/2026	ASWINI @ ASHWINI BHOI	MANORANJAN DAS	
	WP(C)/ /	MP		22485/2026
123	D-WP(C)/54664/2026	M/S.JBS CONSTRUCTION PVT.LTD.,BHUBANESWAR	ANISH KUMAR JENA	
	WP(C)/ /	MP		22486/2026
124	D-WP(C)/54667/2026	SURAJ KUMAR MALLICK	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		22487/2026
125	D-WP(C)/54669/2026	NARENDRA PATRA	SHUBHENDU KUMAR PARIDA	
	WP(C)/ /	MP		22488/2026
126	D-WP(C)/54668/2026	RAGHUNANDAN ACHARYA	SOUMYA MISHRA	
	WP(C)/ /	MP		22489/2026
127	D-WP(C)/54608/2026	RASHMITA KARAN	SRINIVAS MOHANTY	
	WP(C)/ /	MP		22490/2026
128	D-WP(C)/54676/2026	DILILP KUMAR ACHARYA	MOHENDRA KUMAR MOHAPATRO	
	WP(C)/ /	MP		22491/2026
129	D-WP(C)/54679/2026	BIMBADHAR SETHI	ANSHUMAN DAS	
	WP(C)/ /	MP		22492/2026
130	D-WP(C)/20464/2026	BAIKUNTHANATH UTTARA	HRUDANANDA MOHAPATRA	
	WP(C)/14143/2026	MP		22493/2026
131	D-WP(C)/18065/2026	SUVENDU MISHRA	HRUDANANDA MOHAPATRA	
	WP(C)/12609/2026	MP		22494/2026
132	D-WP(C)/54684/2026	SUCHISHREE PRADHAN	BIBHUTI BHUSAN MISHRA	
	WP(C)/ /	MP		22495/2026
133	D-WP(C)/20459/2026	MANAS RANJAN TRIPATHY	HRUDANANDA MOHAPATRA	
	WP(C)/14136/2026	MP		22496/2026
134	D-WP(C)/20460/2026	SAROJINI RATH	HRUDANANDA MOHAPATRA	
	WP(C)/14124/2026	MP		22497/2026
135	D-WP(C)/18059/2026	REETUPARNA TRIPATHY	HRUDANANDA MOHAPATRA	
	WP(C)/12968/2026	MP		22498/2026
136	D-WP(C)/54641/2026	ISWAR CHANDRA MADHUAL	AVIJIT PATNAIK	
	WP(C)/ /	MP		22499/2026
137	D-WP(C)/49625/2025	SAMBARI SAHOO	GYANESWAR SATPATHY	
	WP(C)/34696/2025	MP		22500/2026
138	D-WP(C)/54691/2026	AJAY KUMAR NAYAK	DEBABRATA RATH	
	WP(C)/ /	MP		22501/2026
139	D-WP(C)/54692/2026	NARENDRA KUMAR MISHRA	SABYASACHI MISHRA	
	WP(C)/ /	MP		22502/2026
140	D-WP(C)/54649/2026	M/S SRI BHARATGAS	RANJAN KUMAR ROUT	
	WP(C)/ /	MP		22503/2026
141	D-WP(C)/54695/2026	BHAWANI SHANKAR SATAPATHY	SABYASACHI MISHRA	
	WP(C)/ /	MP		22504/2026
142	D-WP(C)/54697/2026	PRANAB KUMAR PRADHAN	PURNA CHANDRA DAS	
	WP(C)/ /	MP		22505/2026
143	D-WP(C)/54698/2026	SHASHI KUMAR SAHOO	RAJESH RANJAN SAHOO	
	WP(C)/ /	MP		22506/2026
144	D-WP(C)/54701/2026	BIBEK MISHRA	HIMANSU SEKHAR SATAPATHY	
	WP(C)/ /	MP		22507/2026
145	D-WP(C)/54709/2026	SHASHI KUMAR SAHOO	RAJESH RANJAN SAHOO	
	WP(C)/ /	MP		22508/2026
146	D-WP(C)/54711/2026	MANORANJAN JHANKAR	SAROJA KANTA SAMAL	
	WP(C)/ /	MP		22509/2026
147	D-WP(C)/37790/2026	MANJUSHA AGRAWALLA @ SINGHANIA	BIBEKANANDA BHUYAN, SOURAV SUMAN BHUYAN	
	WP(C)/26004/2026	MP		22510/2026
148	D-WP(C)/54714/2026	USHARANI DASH	ROHIT RANJAN RAY	
	WP(C)/ /	MP		22511/2026
149	D-WP(C)/54716/2026	BHAGYABATI BEHERA	AJAYA KUMAR PRADHAN	
	WP(C)/ /	MP		22512/2026
150	D-WP(C)/54721/2026	GAYADHAR MALLICK	GOURI SHANKAR NANDA	
	WP(C)/ /	MP		22513/2026
151	D-WP(C)/54726/2026	PRASHANTA KUMAR MOHANTA	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		22514/2026
152	D-WP(C)/54724/2026	PINTU SAHOO	SUDARSAN BEHERA	

	WP(C)/ /	MP		22515/2026
153	D-WP(C)/54729/2026	BIJAY KUMAR BHOLA	MADHAB LAL AGARWAL	
	WP(C)/ /	MP		22516/2026
154	D-WP(C)/54736/2026	HAREKRUSHNA MOHANTY	SUKANTA KUMAR NAYAK (2)	
	WP(C)/ /	MP		22517/2026
155	D-WP(C)/54735/2026	SATYABRATA GIRI	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		22518/2026
156	D-WP(C)/54744/2026	HARISH CHANDRA MOHANTA	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		22519/2026
157	D-WP(C)/54746/2026	KALYANI NAYAK	SIDHANT KUMAR JENA	
	WP(C)/ /	MP		22520/2026
158	D-WP(C)/54749/2026	BHUBANESWARI MOHANTA	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		22521/2026
159	D-WP(C)/54751/2026	M/S GALAXY ENTERPRISES, GANJAM	BIBHUTI BHUSAN PANDA	
	WP(C)/ /	MP		22522/2026
160	D-WP(C)/18168/2020	THE FOOD CORPORATION OF INDIA	M/S DEBASIS NAYAK	
	WP(C)/18168/2020	MP		22523/2026
161	D-WP(C)/54756/2026	M/S.UTKAL SUPPLIERS, GANJAM	SOUMYA RANJAN MOHANTY	
	WP(C)/ /	MP		22524/2026
162	D-WP(C)/54755/2026	DEBABRATA DHAL	ASIT KUMAR CHAUDHURY	
	WP(C)/ /	MP		22525/2026
163	D-WP(C)/54758/2026	BIBEK MISHRA	HIMANSU SEKHAR SATAPATHY	
	WP(C)/ /	MP		22526/2026
164	D-WP(C)/54765/2026	CHARAMPA SERVICE CO-OPERATIVE SOCIETY, BHADRAK	DEEPAK KUMAR MOHAPATRA	
	WP(C)/ /	MP		22527/2026
165	D-WP(C)/54771/2026	PRIYA RANJAN JENA	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		22528/2026
166	D-WP(C)/54773/2026	SUBHALAXMI MISHRA	SHRADHASHREE ROUTRAY	
	WP(C)/ /	MP		22529/2026
167	D-WP(C)/54776/2026	MINA KUMARI BHUYAN	DHIREN CHAUDHURY	
	WP(C)/ /	MP		22530/2026
168	D-WP(C)/54779/2026	NARMADA KUMARI GOUDA	LALIT KUMAR MAHARANA	
	WP(C)/ /	MP		22531/2026
169	D-WP(C)/54778/2026	VITARCHHA@VITARCHHACHA@BHITARCHHACHA	CHITTARANJAN SWAIN	
	WP(C)/ /	MP	SHANKAR MOHAPATRA	22533/2026